

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

13

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

PANCHA RAM BISHNOI VS. UOI & ORS.

O.A. No. 420/2012.

Date of Order : 5.7.2013

Mr. S.P.Singh, Advocate, present for the applicant.
Ms. Sanno Rizwi proxy for Smt. K. Parveen, on behalf of
respondents No. 1 to 5 present.

The learned counsel for the applicant has challenged the
legality of the Chargesheet, whereas as informed by him, after
completion of the inquiry, the order of removal has been passed
by the competent authority, therefore, this application has
been rendered infructuous and the same is therefore dismissed as
having become infructuous.

Meenakshi Hooja
(Meenakshi Hooja)
Member(A)

K.C.Joshi
(K.C.Joshi)
Member(J)